

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 1396/2020IA 860/2021
In C.P. (IB)/3540(MB)2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

NAME OF THE PARTIES: - Pankaj Sham Joshi
V/s
Sunita Poddar
IN THE MATTER OF
Park Chambers Limited
V/s
Grl Tires Private Limited

**Section: 43(1) r/w Sec 44 (1), 7, Sec 12(2) of Insolvency and
Bankruptcy Code, 2016.**

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Pulkit Sharma appeared for the Respondent and Applicant in IA-1396/2020. Counsel Mr. Nirman Shah appeared for the Applicant/RP.

IA-860/2021 - The Counsel for the RP seeks exclusion of time w.e.f. 31.03.2020 till 31.03.2021. He further seeks extension of time commencing from 01.04.2021 till 23.09.2021. Having heard the Counsel appearing for the RP, this Bench is satisfied and grants exclusion and extension of time as prayed in the Application. With these observations IA-860/2021 is disposed of.

IA-1396/2020 – The Counsel for the RP is directed to submit the Reply in IA-1396/2020. Reply, if any, filed by the Respondent, copy of the same

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may also be served on the applicant, two days before the next date of hearing.

List the matter for hearing on **29.07.2021**.

Sd/-

SHYAM BABU GAUTAM

Member (Technical)

Sd/-

ASHOK KUMAR BORAH

Member (Judicial)